

Annexure-7 Name of the corporate debtor: Tranzlease Holdings (India) Private Limited; Date of commencement of CIRP: 04-12-2024; List of Creditors as on: 03-10-2025 List of operational creditors (Government dues) (Amount in ₹)															
Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Comissioner, State Tax, Circle-1, Raipur, Chattisgarh	State Government	17.01.2025	5,85,700.00	-	Statutory dues	-	-	No	-	-	-	5,85,700.00	-	Not Admitted
2	Assistant Comissioner, GST & Central Excise, Cuttack - Odisha	State Government	23.01.2025	1,33,134.00	1,33,134.00	Statutory dues	-	-	No	-	-	-	-	-	Admitted
3	Deputy Comissioner of State Tax, Mumbai - Maharashtra	State Government	30.01.2025	59,03,445.00	-	Statutory dues	-	-	No	-	-	-	59,03,445.00	-	Not Admitted
4	Regional Provident Fund Commissioner-II	State Government	27.03.2025	6,08,927.00	-	Statutory dues	-	-	No	-	-	-	6,08,927.00	-	Not Admitted
Total				72,31,206.00	1,33,134.00			-	-	-	-	-	70,98,072.00	-	